

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/s S.M. PHARMACEUTICALS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s S.M. Pharmaceuticals Private Limited
2.	Date of incorporation of corporate debtor	19/12/2018
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bengaluru.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24230KA2018PTC119625
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No: #37/A2, Pillagumpa, Hoskote, Bangalore Ind estate, Bangalore, Karnataka, India - 562114.
6.	Insolvency commencement date in respect of corporate debtor	16/06/2025 (Order Copy made available on 20/06/2025)
7.	Estimated date of closure of insolvency resolution process	13/12/2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Nethi Mallikarjuna Setty <u>IBBI Reg No: IBBI/IPA-001/IP-P01251/2018-2019/11958</u>
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No.101, Laurel Residency, Road No.18, Panchavati Colony, Manikonda, Hyderabad, Telangana- 500089. Email id: malliknethi@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: #304, Rajeswari Towers, Dwarakapuri Colony, Saibaba Temple Lane Punjagutta, Hyderabad, Telanga-500082 Email id: smpharma25@gmail.com
11.	Last date for submission of claims	04-07-2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Will Identify on verification of bools of accounts
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Web link: https://ibbi.gov.in/en/home/downloads b) No classes identified as yet

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s SM Pharmaceuticals Private Limited**, admitted on 16/06/2025 order copy made available on **20/06/2025**

The creditors of M/s SM Pharmaceuticals Private Limited, are hereby called upon to submit their claims with proof on or before **04/07/2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

N. M. Setty



Nethi Mallikarjuna Setty
Interim Resolution Professional
SM Pharmaceuticals Private Limited
IBBI Reg No: IBB/PA-001/IP-P01251/2018-2019/11958
AFA No: AA1/11958/02/041024/106056
AFA issued by IIP of ICAI is valid up to 31/12/2025.

Date: 21/06/2025

Place: Hyderabad

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF M/S SM PHARMACEUTICALS PVT. LTD.	
RELEVANT PARTICULARS	
1. Name of Corporate debtor	M/s S.M. Pharmaceutical Pvt. LTD
2. Date of incorporation of Corporate debtor	19/12/2018
3. Authority under which Corporate debtor is incorporated/registered	Registrar of Companies, Bengaluru.
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	U24230KA2018PTC119625
5. Address of the registered office and principal office (if any) of corporate debtor	Plot No: #37/A2, Pillagumpa, Hoskote, Bangalore Ind estate, Bangalore, Karnataka, India - 562114.
6. Insolvency commencement date in respect of corporate debtor	16/06/2025 (Order Copy made available on 20/06/2025)
7. Estimated date of closure of insolvency resolution process.	13/12/2025
8. Name and registration number of the insolvency professional acting as interim resolution professional	Nethi Mallikarjuna Setty IBBI Reg No: IBBI/PA-001/IP-P01251/2018-2019/11958
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No.101, Laurel Residency, Road No.18, Panchavati Colony, Manikonda, Hyderabad, Telangana- 500089. Email id: maliknethi@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: #304, Rajeswari Towers, Dwarakapuri Colony, Saibaba Temple Lane Punjagutta, Hyderabad, Telanga-500082 Email id: smpharma25@gmail.com mobile no .9963606444
11. Last date for submission of claims	04-07-2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21 ascertained by the interim resolution professional	Will identify on verification of books of accounts
13. Names of Insolvency Professionals identified to act as authorised representative of creditors in a class (Three names for each use)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at entry no.13	a) Web link: https://ibbi.gov.in/en/home/downloads b) No classes identified as yet
<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s S.M. Pharmaceutical Pvt. LTD admitted on 16/06/2025 order copy made available on 20/06/2025</p> <p>The creditors of M/s S.M. Pharmaceutical Pvt. LTD are hereby called upon to submit their claims with proof on or before 04/07/2025 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p> <p style="text-align: right;">Nethi Mallikarjuna Setty Interim Resolution Professional M/s S.M. Pharmaceutical Pvt. LTD</p> <p>IBBI Reg No: IBBI/PA-001/IP-P01251/2018-2019/11958 AFA No: AA1/11958/02/041024/106056 AFA issued by IIP of ICAI is valid up to 31/12/2025.</p>	
Date: 22/06/2025	
Place: Hyderabad	

FORM A

ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆ

(ದಿವಾಳಿತನ ಮತ್ತು ದಿವಾಳಿ ಮಂಡಳಿ ಆಫ್ ಇಂಡಿಯಾ (ಕಾರ್ಪೊರೇಟ್ ವ್ಯಕ್ತಿಗಳ ದಿವಾಳಿ ರೆಸಲ್ಯೂಶನ್ ಪ್ರಕ್ರಿಯೆ) ನಿಯಮಗಳು, 2016 ರ ನಿಯಂತ್ರಣ 6 ರ ಅಡಿಯಲ್ಲಿ)
 ಮೆ/ಎಸ್ ಎಸ್.ಎಂ. ಫಾರ್ಮಾಸ್ಯೂಟಿಕಲ್ ಪ್ರೈ. ಲಿಮಿಟೆಡ್‌ನ ಸಾಲಗಾರರ ಗಮನಕ್ಕೆ

ಸಂಬಂಧಿತ ವಿವರಗಳು

1.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ಹೆಸರು	ಮೆ/ಎಸ್ ಎಸ್.ಎಂ. ಫಾರ್ಮಾಸ್ಯೂಟಿಕಲ್ ಪ್ರೈ. ಲಿಮಿಟೆಡ್
2.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ಸ್ಥಾಪನೆಯ ದಿನಾಂಕ	19/12/2018
3.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರನ್ನು ಸಂಯೋಜಿಸಿದ/ನೋಂದಾಯಿಸಿದ ಪ್ರಾಧಿಕಾರ	ಕಂಪನಿಗಳ ರಿಜಿಸ್ಟ್ರಾರ್, ಬೆಂಗಳೂರು.
4.	ಕಾರ್ಪೊರೇಟ್ ಗುರುತಿನ ಸಂಖ್ಯೆ (ಸಿಐಎನ್) / ಸೀಮಿತ ಹೊಣೆಗಾರಿಕೆ ಗುರುತಿನ ಸಂಖ್ಯೆ (ಎಲ್‌ಎಲ್‌ಪಿಐಎನ್)	U24230KA2018PTC119625
5.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ನೋಂದಾಯಿತ ಕಚೇರಿ ಮತ್ತು ಪ್ರಧಾನ ಕಚೇರಿಯ ವಿಳಾಸ (ಯಾವುದಾದರೂ ಇದ್ದರೆ)	ಪ್ಲಾಟ್ ನಂ: #37/ಎ2, ಪಿಳ್ಳಗುಂಪಾ, ಹೊಸಕೋಟೆ, ಬೆಂಗಳೂರು ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ, ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ, ಭಾರತ - 562114.
6.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ದಿವಾಳಿ ಪ್ರಕ್ರಿಯೆ ಪ್ರಾರಂಭದ ದಿನಾಂಕ	16/06/2025 (ಆದೇಶದ ಪ್ರತಿ 20/06/2025 ರಂದು ಲಭ್ಯವಿದೆ)
7.	ದಿವಾಳಿ ರೆಸಲ್ಯೂಶನ್ ಪ್ರಕ್ರಿಯೆಯ ಮುಕ್ತಾಯದ ಅಂದಾಜು ದಿನಾಂಕ	13/12/2025
8.	ಮಧ್ಯಂತರ ರೆಸಲ್ಯೂಶನ್ ವೃತ್ತಿಪರರಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸುತ್ತಿರುವ ದಿವಾಳಿ ವೃತ್ತಿಪರರ ಹೆಸರು ಮತ್ತು ನೋಂದಣಿ ಸಂಖ್ಯೆ	ನೇತಿ ಮಲ್ಲಿಕಾರ್ಜುನ ಶೆಟ್ಟಿ, ಬಬಿಬಿಬಿ ನೋ. ಸಂಖ್ಯೆ. IBBI/IPA-001 /IP-P01251/2018-2019/11958
9.	ಮಂಡಳಿಯಲ್ಲಿ ನೋಂದಾಯಿಸಲಾದ ಮಧ್ಯಂತರ ರೆಸಲ್ಯೂಶನ್ ವೃತ್ತಿಪರರ ವಿಳಾಸ ಮತ್ತು ಇ-ಮೇಲ್	ವಿಳಾಸ: ಪ್ಲಾಟ್ ನಂ. 101, ಲಾಲೆಲ್ ರೊಡ್ಡೆನ್, ರಸ್ತೆ ನಂ.18, ಪಂಚವಟಿ ಕಾಲೋನಿ, ಮಣಿಕೋಂಡ, ಹೈದರಾಬಾದ್, ತೆಲಂಗಾಣ-500089. ಇಮೇಲ್ ಐಡಿ: malliknethi@gmail.com
10.	ಮಧ್ಯಂತರ ರೆಸಲ್ಯೂಶನ್ ವೃತ್ತಿಪರರೊಂದಿಗೆ ಪತ್ರವ್ಯವಹಾರಕ್ಕಾಗಿ ಬಳಸಬೇಕಾದ ವಿಳಾಸ ಮತ್ತು ಇ-ಮೇಲ್	ವಿಳಾಸ: #304, ರಾಜೇಶ್ವರಿ ಟವರ್ಸ್, ದ್ವಾರಕಾಪುರಿ ಕಾಲೋನಿ, ಸಾಯಿಬಾಬಾ ಟೆಂಪಲ್ ಲೇನ್, ಪಂಜಗುಟ್ಟ, ಹೈದರಾಬಾದ್, ತೆಲಂಗಾಣ-500082. ಇಮೇಲ್ ಐಡಿ: smpharma25@gmail.com, ಮೊಬೈಲ್ ನಂ: 9963606444
11.	ಹಕ್ಕುಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ	04-07-2025
12.	ವಿಭಾಗ 21 ರ ಉಪ-ವಿಭಾಗ (6ಎ) ರ ಷರತ್ತು (ಬಿ) ಅಡಿಯಲ್ಲಿ ಸಾಲಗಾರರ ವರ್ಗಗಳು, ಮಧ್ಯಂತರ ರೆಸಲ್ಯೂಶನ್ ವೃತ್ತಿಪರರಿಂದ ಖಚಿತಪಡಿಸಿಕೊಂಡಂತೆ	ಪ್ರಶ್ನೆಗಳ ಪರಿಶೀಲನೆಯ ನಂತರ ಗುರುತಿಸಲಾಗುವುದು
13.	ಒಂದು ವರ್ಗದಲ್ಲಿ ಸಾಲಗಾರರ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಯಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಲು ಗುರುತಿಸಲಾದ ದಿವಾಳಿ ವೃತ್ತಿಪರರ ಹೆಸರುಗಳು (ಪ್ರತಿ ಬಳಕೆಗೂ ಮೂರು ಹೆಸರುಗಳು)	ಅನ್ವಯಿಸುವುದಿಲ್ಲ
14.	(ಎ) ಸಂಬಂಧಿತ ನಮೂನೆಗಳು ಮತ್ತು (ಬಿ) ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಗಳ ವಿವರಗಳು ಪ್ರವೇಶ ಸಂಖ್ಯೆ 13 ರಲ್ಲಿ ಲಭ್ಯವಿದೆ	ಎ) ವೆಬ್ ಲಿಂಕ್: https://ibbi.gov.in/en/home/downloads ಬಿ) ಯಾವುದೇ ವರ್ಗಗಳನ್ನು ಇನ್ನೂ ಗುರುತಿಸಲಾಗಿಲ್ಲ

ರಾಷ್ಟೀಯ ಕಂಪನಿ ಕಾನೂನು ನ್ಯಾಯಮಂಡಳಿಯು ಮೆ/ಎಸ್ ಎಸ್.ಎಂ. ಫಾರ್ಮಾಸ್ಯೂಟಿಕಲ್ ಪ್ರೈ. ಲಿಮಿಟೆಡ್‌ನ ಕಾರ್ಪೊರೇಟ್ ದಿವಾಳಿತನ ಪರಿಹಾರ ಪ್ರಕ್ರಿಯೆಯನ್ನು ಪ್ರಾರಂಭಿಸಲು ಆದೇಶಿಸಿದೆ ಎಂದು ಈ ಮೂಲಕ ತಿಳಿಸಲಾಗಿದೆ. ಆದೇಶವನ್ನು 16/06/2025 ರಂದು ನೀಡಲಾಗಿದ್ದು, ಆದೇಶದ ಪ್ರತಿ 20/06/2025 ರಂದು ಲಭ್ಯವಾಗಿದೆ.

ಮೆ/ಎಸ್ ಎಸ್.ಎಂ. ಫಾರ್ಮಾಸ್ಯೂಟಿಕಲ್ ಪ್ರೈ. ಲಿಮಿಟೆಡ್‌ನ ಸಾಲಗಾರರು ತಮ್ಮ ಹಕ್ಕುಗಳನ್ನು ಪುರಾವೆಗಳೊಂದಿಗೆ ಮಧ್ಯಂತರ ರೆಸಲ್ಯೂಶನ್ ವೃತ್ತಿಪರರಿಗೆ ಪ್ರವೇಶ ಸಂಖ್ಯೆ 10 ರಲ್ಲಿ ನಮೂದಿಸಿದ ವಿಳಾಸಕ್ಕೆ 04/07/2025 ರಂದು ಅಥವಾ ಅದಕ್ಕೂ ಮೊದಲು ಸಲ್ಲಿಸುವಂತೆ ಈ ಮೂಲಕ ಕೇಳಿಕೊಳ್ಳಲಾಗಿದೆ. ಆರ್ಥಿಕ ಸಾಲಗಾರರು ತಮ್ಮ ಹಕ್ಕುಗಳನ್ನು ಪುರಾವೆಗಳೊಂದಿಗೆ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನಗಳ ಮೂಲಕ ಮಾತ್ರ ಸಲ್ಲಿಸಬೇಕು. ಇತರ ಎಲ್ಲಾ ಸಾಲಗಾರರು ತಮ್ಮ ಹಕ್ಕುಗಳನ್ನು ಪುರಾವೆಗಳೊಂದಿಗೆ ಮುದ್ದಾಗಿ, ಅಂಚೆ ಮೂಲಕ ಅಥವಾ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನಗಳ ಮೂಲಕ ಸಲ್ಲಿಸಬಹುದು. ಪ್ರವೇಶ ಸಂಖ್ಯೆ 12 ರಲ್ಲಿ ಪಟ್ಟಿ ಮಾಡಲಾದ ವರ್ಗಕ್ಕೆ ಸೇರಿದ ಆರ್ಥಿಕ ಸಾಲಗಾರರು, ಸಿಎ ಆಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಲು ಪ್ರವೇಶ ಸಂಖ್ಯೆ 13 ರಲ್ಲಿ ಪಟ್ಟಿ ಮಾಡಲಾದ ಮೂರು ದಿವಾಳಿ ವೃತ್ತಿಪರರಲ್ಲಿ ಒಬ್ಬರನ್ನು ತಮ್ಮ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಯಾಗಿ ಆಯ್ಕೆಮಾಡಬೇಕು. [ವರ್ಗವನ್ನು ನಿರ್ದಿಷ್ಟಪಡಿಸಿ] ವರ್ಗದ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಯಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಲು ನಮೂನೆ ಸಿ/ ಸುಳ್ಳು ಅಥವಾ ದಾರಿತಪ್ಪಿಸುವ ಹಕ್ಕುಗಳ ಪುರಾವೆಗಳನ್ನು ಸಲ್ಲಿಸುವುದು ದಂಡವನ್ನು ಆಕರ್ಷಿಸುತ್ತದೆ.

ನೇತಿ ಮಲ್ಲಿಕಾರ್ಜುನ ಶೆಟ್ಟಿ
 ಮಧ್ಯಂತರ ರೆಸಲ್ಯೂಶನ್ ವೃತ್ತಿಪರರ
 ಮೆ/ಎಸ್ ಎಸ್.ಎಂ. ಫಾರ್ಮಾಸ್ಯೂಟಿಕಲ್ ಪ್ರೈ. ಲಿಮಿಟೆಡ್
 ಬಬಿಬಿಬಿ ನೋಂದಣಿ ಸಂಖ್ಯೆ: IBBI/IPA-001/IP-P01251/2018-2019/11958
 ಎಎಫ್‌ಎ ನಂ: AA1/11958/02/041024/106056
 ದಿನಾಂಕ: 22/06/2025
 ಸ್ಥಳ: ಹೈದರಾಬಾದ್
 ಐಸಿಎಐನ ಐಐಐಪಿಯಿಂದ ನೀಡಲಾದ ಎಎಫ್‌ಎ 31/12/2025 ರವರೆಗೆ ಮಾನ್ಯವಾಗಿದೆ.



ವಿಶ್ವದಲ್ಲೇ 'ಯೋಗಾಯೋಗ'

ವಿಶ್ವದಲ್ಲೇ ಯೋಗ... ಪ್ರಧಾನಿ ಮೊದಲ ಕೆಲಸಕ್ಕಾಗಿ ದೇಶದ ಯೋಗ ದಿನವನ್ನು ಆಚರಿಸಿ... ಯೋಗದ ಉದ್ದೇಶವು ಮನುಷ್ಯನ ದೇಹ ಮತ್ತು ಮನಸ್ಸನ್ನು ಸಮಗತಗೊಳಿಸುವುದು ಮತ್ತು ಆರೋಗ್ಯವನ್ನು ಸುಧಾರಿಸುವುದು...

ಬಲವಂತವಾಗಿ ಒಕ್ಕಲೆಬ್ಬಿಸುವುದಿಲ್ಲ

ಬಲವಂತವಾಗಿ ಒಕ್ಕಲೆಬ್ಬಿಸುವುದಿಲ್ಲ... ಕೆಲವು ನಿರ್ದಿಷ್ಟ ಸಂದರ್ಭಗಳಲ್ಲಿ ಮಾತ್ರ ಬಲವಂತವಾಗಿ ಒಕ್ಕಲೆಬ್ಬಿಸುವುದು ಸರಿಯಾದದ್ದು...

ಜಿಲ್ಲಾಸ್ಥಳಗಳಲ್ಲಿ ಯೋಗಮಂದಿರ

ಜಿಲ್ಲಾಸ್ಥಳಗಳಲ್ಲಿ ಯೋಗಮಂದಿರ... ಪ್ರಧಾನಿ ಕೆಲವು ನಿರ್ದಿಷ್ಟ ಸಂದರ್ಭಗಳಲ್ಲಿ ಮಾತ್ರ ಬಲವಂತವಾಗಿ ಒಕ್ಕಲೆಬ್ಬಿಸುವುದು ಸರಿಯಾದದ್ದು...

ಪ್ರವಾಸಕ್ಕೆ ಅನುಮತಿ ಸನ್ನಹ ಕೇಳಿದ ಪ್ರಿಯಾಂಕಾ

ಪ್ರವಾಸಕ್ಕೆ ಅನುಮತಿ ಸನ್ನಹ ಕೇಳಿದ ಪ್ರಿಯಾಂಕಾ... ಕೆಲವು ನಿರ್ದಿಷ್ಟ ಸಂದರ್ಭಗಳಲ್ಲಿ ಮಾತ್ರ ಬಲವಂತವಾಗಿ ಒಕ್ಕಲೆಬ್ಬಿಸುವುದು ಸರಿಯಾದದ್ದು...

ಮಗುಗಳ ವಿವಿಧ ಮದಕಾರಿ ಮನಗಾಣಿಸಿ ಸೂಚನೆ

ಮಗುಗಳ ವಿವಿಧ ಮದಕಾರಿ ಮನಗಾಣಿಸಿ ಸೂಚನೆ... ಕೆಲವು ನಿರ್ದಿಷ್ಟ ಸಂದರ್ಭಗಳಲ್ಲಿ ಮಾತ್ರ ಬಲವಂತವಾಗಿ ಒಕ್ಕಲೆಬ್ಬಿಸುವುದು ಸರಿಯಾದದ್ದು...

ತುಮಕೂರು ಅಭಿವೃದ್ಧಿಗೆ ಬದ್ಧ: ಡಿಸಿಎಂ ಡಿಕೆಶಿ

ತುಮಕೂರು ಅಭಿವೃದ್ಧಿಗೆ ಬದ್ಧ: ಡಿಸಿಎಂ ಡಿಕೆಶಿ... ತುಮಕೂರು ಜಿಲ್ಲೆಯ ನಿರೀಕ್ಷಿಸಿದ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆ... ತುಮಕೂರು ಜಿಲ್ಲೆಯ ನಿರೀಕ್ಷಿಸಿದ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆ...

ಕೊಟ್ಟ ಮಾತಿನಂತೆ ನಡೆದಿದ್ದೇವೆ

ಕೊಟ್ಟ ಮಾತಿನಂತೆ ನಡೆದಿದ್ದೇವೆ... ತುಮಕೂರು ಜಿಲ್ಲೆಯ ನಿರೀಕ್ಷಿಸಿದ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆ... ತುಮಕೂರು ಜಿಲ್ಲೆಯ ನಿರೀಕ್ಷಿಸಿದ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆ...

'ಸತ್ಯ ಹೇಳಿದ್ದೇನೇ, ತಪ್ಪೇನಿವೆ?'

'ಸತ್ಯ ಹೇಳಿದ್ದೇನೇ, ತಪ್ಪೇನಿವೆ?...' ತುಮಕೂರು ಜಿಲ್ಲೆಯ ನಿರೀಕ್ಷಿಸಿದ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆ... ತುಮಕೂರು ಜಿಲ್ಲೆಯ ನಿರೀಕ್ಷಿಸಿದ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆ...

ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ... ಸರ್ಕಾರದ ಅನುಮೋದನೆ... ತುಮಕೂರು ಜಿಲ್ಲೆಯ ನಿರೀಕ್ಷಿಸಿದ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆ...

ಬಿಲ್ ಇಂಡಿಯಾದ 3 ಅಧಿಕಾರಿಗಳು ಸೆರೆ

ಬಿಲ್ ಇಂಡಿಯಾದ 3 ಅಧಿಕಾರಿಗಳು ಸೆರೆ... ಬಿಲ್ ಇಂಡಿಯಾದ 3 ಅಧಿಕಾರಿಗಳು ಸೆರೆ... ಬಿಲ್ ಇಂಡಿಯಾದ 3 ಅಧಿಕಾರಿಗಳು ಸೆರೆ...

Table with 2 columns: ಸಂಖ್ಯೆ (No.) and ವಿವರ (Details). Contains information about various government schemes and their details.

ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ... ಸರ್ಕಾರದ ಅನುಮೋದನೆ... ತುಮಕೂರು ಜಿಲ್ಲೆಯ ನಿರೀಕ್ಷಿಸಿದ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆ...

ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ... ಸರ್ಕಾರದ ಅನುಮೋದನೆ... ತುಮಕೂರು ಜಿಲ್ಲೆಯ ನಿರೀಕ್ಷಿಸಿದ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆ...

ಕೃಷಿ ಸುಲಭ ಮಾರುಕಟ್ಟೆ ಸಮಿತಿ, ಹೊಸಕಮಗ.

ಕೃಷಿ ಸುಲಭ ಮಾರುಕಟ್ಟೆ ಸಮಿತಿ, ಹೊಸಕಮಗ... ಸರ್ಕಾರದ ಅನುಮೋದನೆ... ತುಮಕೂರು ಜಿಲ್ಲೆಯ ನಿರೀಕ್ಷಿಸಿದ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆ...

ಬೆಂಗಳೂರು ಅಂತರರಾಷ್ಟ್ರೀಯ ವಿಮಾನ ನಿಲ್ದಾಣ ಪ್ರದೇಶ ಯೋಜನಾ ಪ್ರಾಧಿಕಾರ, ದೇವನಹಳ್ಳಿ

ಬೆಂಗಳೂರು ಅಂತರರಾಷ್ಟ್ರೀಯ ವಿಮಾನ ನಿಲ್ದಾಣ ಪ್ರದೇಶ ಯೋಜನಾ ಪ್ರಾಧಿಕಾರ, ದೇವನಹಳ್ಳಿ... ಸರ್ಕಾರದ ಅನುಮೋದನೆ... ತುಮಕೂರು ಜಿಲ್ಲೆಯ ನಿರೀಕ್ಷಿಸಿದ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆ...

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ಬೆಂಗಳೂರು ಅಂತರರಾಷ್ಟ್ರೀಯ ವಿಮಾನ ನಿಲ್ದಾಣ ಪ್ರದೇಶ ಯೋಜನಾ ಪ್ರಾಧಿಕಾರ, ದೇವನಹಳ್ಳಿ... ಸರ್ಕಾರದ ಅನುಮೋದನೆ... ತುಮಕೂರು ಜಿಲ್ಲೆಯ ನಿರೀಕ್ಷಿಸಿದ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಸರ್ಕಾರದ ಅನುಮೋದನೆ...

GOVT LAUNCHES OPERATION SINDHU

All Indians from Iran being evacuated; over 800 back

India to fly home Nepal, Sri Lanka citizens as well

SHUBHARIT ROY New Delhi, June 21

IN A major diplomatic outreach to its neighbours, India said Saturday it will evacuate nationals of Nepal and Sri Lanka who are stranded in Iran and want to leave the country.

Officials in Delhi framed it as an example of India's "neighbourhood first policy" — of helping its neighbours in times of crisis, be it conflict, natural calamity or pandemic.

This announcement came on the day two more flights, operated by the Iranian Mahan Air, landed in Delhi.

The Indian embassy in Tehran, in a post on X, said, "On request of the Governments of Nepal and Sri Lanka, the Indian Embassy's evacuation efforts in Iran will also cover citizens of Nepal and Sri Lanka."

"The citizens of Nepal and Sri Lanka may urgently reach out to the Embassy, either on



An Indian student returning from Iran reacts after meeting her relatives at the Indira Gandhi International Airport on Saturday

The Telegram channel or over the emergency contact numbers: +919010144577; +989128109115; +989128109119; +989128109117.

Nepal's Foreign Minister Arzu Rana Deuba expressed Kathmandu's gratitude. In a post on X, she thanked External Affairs Minister S Jaishankar "for India's swift assistance in helping to evacuate Nepali nationals from Iran."

"India's support in Nepal's evacuation efforts is a reflection of the strength of India-India ties," she said.

Source: said about 160 Indian nationals are in touch with the Nepalese embassy in Delhi. So far, a total of 627 Indians have been evacuated from Iran.

"Another evacuation flight from Mashhad landed in New Delhi at 16:30 on June 21

with 310 Indian nationals from Iran and is now under threat from US anti-trust enforcers. To date, Apple executives haven't discussed a bid with Perplexity management.

Bloomberg News reported on Friday that Apple is planning to buy Perplexity earlier this year. It has no knowledge of any current or future M&A discussions involving Perplexity.

Apple declined to comment. Perplexity provides real-time answers and insights by using the latest information from the web.

Pak to name Trump for Nobel Peace Prize 2026

PRESS TRUST OF INDIA Islamabad, June 21

THE PAKISTAN government on Saturday said it has decided to formally recommend US President Donald Trump for the 2026 Nobel Peace Prize for his "decisive diplomatic intervention" during the recent India-Pakistan crisis.

The announcement came this in a post on X with the headline: "Government of Pakistan Recommends President Donald J Trump for 2026 Nobel Peace Prize".

"The Government of Pakistan has decided to formally recommend President Donald J Trump for the 2026 Nobel Peace Prize, in recognition of his decisive diplomatic intervention and pivotal leadership during the recent India-Pakistan crisis," it said.

Relations between India and Pakistan escalated after the April 22 Pakistan terror attack, with India carrying out precision strikes on terror infrastructure in Pakistan and Pakistan-occupied Kashmir on May 7.

"The Government of Pakistan has decided to formally recommend President Donald J Trump for the 2026 Nobel Peace Prize, in recognition of his decisive diplomatic intervention and pivotal leadership during the recent India-Pakistan crisis," it said.

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People perform yoga at Victoria Memorial, in Kolkata on Saturday

11TH INTERNATIONAL YOGA DAY

Yoga fervour touches millions across India

PRESS TRUST OF INDIA New Delhi, June 21

MILLIONS ACROSS India rolled out their yoga mats and stretched and meditated to mark the 11th International Day of Yoga.

Addressing a programme at the city of Visakhapatnam in Andhra Pradesh, Modi led a mass yoga demonstration at Visakhapatnam's RK beach and said that a time when the whole world is going through some kind of tensions, yoga gives a direction of peace and brings serenity.

"Yoga is the pause button that humanity needs and breathe, to balance, to become whole again," he said.

"My request to the world — let this yoga day mark the beginning of yoga for humanity. It will be a time when peace becomes global policy," the PM said. He said the theme of this year's International Day of Yoga is "Yoga for One Earth, One Health," which reflects a deep truth: that the health of the world is the health of the soil that gives good food, on the rivers that give water and the

health of animals that share the planet, to the daily practice of mental and physical well-being. In his message on International Day of Yoga, Dhankhar said yoga's timeless wisdom has transcended borders to unite humanity in wellness and harmony. The ancient practice is India's gift to the world that brings peace, strength and unity to millions around the globe, he wrote on X.

"Rooted in India's 5,000-year-old civilisational heritage, yoga's timeless wisdom has transcended borders. To unite humanity in wellness and harmony," he added.

Yoga is the pause button that humanity needs and breathe, to balance, to become whole again," he said.

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Novo high on new drug's performance

BLOOMBERG June 21

NOVO NORDISK A/S's latest experimental obesity drug, tirzepatide, helped patients lose as much as 24.3% of their weight in a small study, showing its potential as a next-generation treatment.

The drug, known as ampicretin, showed signs of improving blood sugar levels with side effects generally in line with other powerful obesity medicine researchers said.

Apple eyes Perplexity for AI search engine

BLOOMBERG June 21

APPLE INC executives have held internal discussions about potentially bidding for the artificial intelligence startup Perplexity AI, seeking to bolster its search engine and AI talent and technology.

Adrian Perico, the company's head of mergers and acquisitions, has weighed the deal with search chief Fido Cue and top AI decision-makers, according to people with knowledge of the matter. The discussions are at an early stage and may not lead to a potential as next-generation treatment.

The drug, known as ampicretin, showed signs of improving blood sugar levels with side effects generally in line with other powerful obesity medicine researchers said.

PERPLEXITY AI

The discussions about a deal with Apple may not lead to an offer.

Perplexity AI completed an investment round that valued it at \$1.4 billion.

Apple declined to comment. Perplexity provides real-time answers and insights by using the latest information from the web.

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ASSAN ELECTRICITY GRID CORPORATION LIMITED REQUEST FOR PROPOSAL For a set of... Request for proposal from... Assan Electricity Grid Corporation Limited

YOKOGAWA INDIA LIMITED CORROSION This Corrosion is in continuation to the notice published on February 16, 2024... Yokogawa India Limited

KERALA MINERALS AND METALS LTD TENDER NOTICE For the supply of... Kerala Minerals and Metals Ltd

Share Department, Sector-4 Co-Ordination Division Plot No. 4, Dwarka Sector-10, New Delhi-110075... Punjab National Bank

WIRINGCHI LIMITED Request for... Wiringchi Limited

TARSONS PRODUCTS PVT. LTD. Registered Office: Martin Bazaar, Room No. 102, B-3... Tarsons Products Pvt. Ltd.

ENTERPRISE INTERNATIONAL LIMITED Registered Office: KLF 10th Floor, 2nd Floor, 3 Woodburn Park, Kolkata-700209... Enterprise International Limited

RELEVANT PARTICULARS Sr. No. of Certificate... Enterprise International Limited

WIRINGCHI LIMITED Request for... Wiringchi Limited

ENTERPRISE INTERNATIONAL LIMITED Registered Office: KLF 10th Floor, 2nd Floor, 3 Woodburn Park, Kolkata-700209... Enterprise International Limited

NOTICE Notice is hereby given that the Annual General Meeting of the Company will be held on... Enterprise International Limited

RELEVANT PARTICULARS Sr. No. of Certificate... Enterprise International Limited

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Public Announcement was made on 22nd June 2025 in UDAYA KALA in all over Karnataka and in FINANCIAL EXPRESS all over INDIA.